

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No. 24 of 2019**

**IN THE MATTER OF:**

**Nimish Chudgar**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Pranjal Prateek, Ms. Radhika Seth and Mr. Ebaad Nawaz Khan Advocates.**

**For Respondent: Ms. Neha Tandon, Advocate for Respondent No. 11  
Ms. Bulbul Richang, Deputy Director  
Ms. Kritika Srivestava Advocate  
Mr. Manish Paliwal Advocate for Corporate legal partners  
With  
Competition Appeal (AT) No. 25 of 2019**

**IN THE MATTER OF:**

**Intas Pharmaceuticals Ltd. & Ors.**

**...Appellants**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Pranjal Prateek, Ms. Radhika Seth and Mr. Ebaad Nawaz Khan Advocates.**

**For Respondent: Ms. Neha Tandon, Advocate for Respondent No. 11  
Ms. Bulbul Richang, Deputy Director  
Ms. Kritika Srivestava Advocate**

**Competition Appeal (AT) No. 24,25,27,28 & 29 of 2019**

**Mr. Manish Paliwal Advocate for Corporate legal partners**

**With**

**Competition Appeal (AT) No. 27 of 2019**

**IN THE MATTER OF:**

**Philippe Haydon**

**...Appellant**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**Present**

**For Appellant:**

**For Respondent: Ms. Neha Tandon, Advocate for Respondent No. 11  
Ms. Bulbul Richang, Deputy Director  
Ms. Kritika Srivestava Advocate  
Mr. Manish Paliwal Advocate for Corporate legal partners**

**With**

**Competition Appeal (AT) No. 28 of 2019**

**IN THE MATTER OF:**

**Sagaya Mary**

**...Appellant**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**Present**

**For Respondent: Ms. Neha Tandon, Advocate for Respondent No. 11  
Ms. Bulbul Richang, Deputy Director  
Ms. Kritika Srivestava Advocate  
Mr. Manish Paliwal Advocate for Corporate legal partners**

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With  
**Competition Appeal (AT) No. 29 of 2019**

**IN THE MATTER OF:**

**The Himalaya Drug Company**

**...Appellant**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**Present**

**For Respondent: Ms. Neha Tandon, Advocate for Respondent No. 11  
Ms. Bulbul Richang, Deputy Director  
Ms. Kritika Srivestava Advocate  
Mr. Manish Paliwal Advocate for Corporate legal partners**

**O R D E R**

**04.09.2019** Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 15<sup>th</sup> October, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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